

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 12980 of 2018

(Arising out of OIO-MUN-CUSTM-000-COM-16-18-19 dated 29/08/2018 passed by Commissioner of Central Excise, Customs and Service Tax-MUNDRA)

Kishoe Bhanushali Proprietor Of Om LogisticsAppellant
Om Logistics, Office No 113, Building No. 5a, Akshay, Mittal Ind.
Mittal Industrial Estate, andheri-kurla Road,
Andheri(E), Mumbai

VERSUS

Commissioner of C.-MundraRespondent
Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat- 370421

APPEARANCE

None appeared for the Appellant
Shir P Ganesan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING/ DECISION: 30.04.2024

The appeal is disposed of. For order, see order of date in Custom Appeal No. 12979 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**